NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CPNo.158/241/HDB/2017		
NAME OF THE COMPANY	Andhra Tea Company Pvt Ltd		
NAME OF THE PETITIONER(S)	Bheemi Reddy Rami Reddy & Others		
NAME OF THE RESPONDENT(S)	Andhra Tea Company Pvt Ltd		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V. A.S. Ran Proved	Schoole	toveroreddlulipula	
		Predipolition	Planey
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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d Shri D.V.A.S. Ravi Prasad, the Learned C			

CP disposed of by separate orders.

Member (T)

Member (J)

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